

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) Yes, Sir. The Government have received a few complaints against the present Chairman, Delhi Wakf Board wherein the following allegations have been made :-

(i) that he has sold wakf lands of Masjid Sohn Bruj in Mehrauli and village Gadaipur near Chatterpur, (ii) that he has recently purchased a machine worth Rs. 7 crores which was imported from Japan and got installed at his son's factory at Faridabad, (iii) that he and his colleagues have earned more than Rs. 20 crores by selling Wakf properties of Delhi Wakf Board and giving it on lease on cheaper rates, (iv) that he and his colleagues have destroyed many documents pertaining to the Board's properties after selling those properties located at Narala, Nizamuddin, Chatterpur, Mehrauli, Sarai Kale Khan, Gadaipur etc., (v) that his one brother has grabbed the Wakf property of Delhi Wakf Board and his another brother has grabbed two shops at Kashmiri Gate, (vi) that the Employees Union of the Board raised its voice against the illegal acts of the Chairman and went on strike which was called off following an assurance from the Chairman to order necessary enquiry but no action has been taken, (vii) that the Chairman has appointed one Azim Akhtar as Chief Executive Officer of the Board without issuing a Gazette Notification, (viii) that the Chairman is trying to get himself renominated as member of the Delhi Wakf Board as and when it is reconstituted under the Wakf Act, 1995 as a representative of 'Eminent Muslim Organisation' for which he has got an organisation by the name 'Madrasa Education Foundation' registered in November, 1997, (ix) that the Wakf Act, 1995, enforced since January, 1996 has not been implemented in Delhi because of present Chairman who is influencing the Delhi Government in the matter.

(c) The complaints have been referred to the Government of NCT of Delhi for a report which is awaited.

Demonstration before the ESI

6004. SHRI LAKSHMAN CHANDRA SETH :
SHRI BIKASH CHOWDHURY :

Will the Minister of LABOUR be pleased to state:

(a) whether some Trade Unions Organised demonstration before the ESI offices on June 18, 1998 in different parts of the country;

(b) if so, the issues involved in these demonstrations; and

(c) the steps being taken by the Government to resolve those issues?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Yes, Sir,

(b) and (c) The issues involved in the demonstration related inter-alia to elimination of corruption/malpractices in the ESI, maintenance of adequate supply of medicines in the ESI hospitals/dispensaries, initiation of drastic action against defaulting employers, grant of exemption to non-contributory schemes etc. Necessary action as provided under the ESI Act/rules is already being taken for redressal of the grievances.

Vocational Training Institutes

6005. SHRI RATILAL KALIDAS VARMA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have given any assurance to Government of Gujarat for the establishment of Regional Vocational Training Institute at Vadodara; and

(b) if so, the terms and conditions prescribed by the Union Government in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) The establishment of RVTI for Women at Vadodara was agreed to in 1991, on the clear understanding that the Government of Gujarat would make available a suitable plot of land measuring about 5 acres free of cost, for construction of a permanent building for the Institute. They had also agreed to provide immediately, adequate temporary accommodation for starting training activities till the construction of a permanent premises for the Institute. The RVTI for Women, Vadodara is functioning from a dilapidated old hostel building as temporary accommodation and limited infrastructure since May, 1995. The State Government has not yet allotted a plot of land for the permanent building.

World Bank Assistance for Malaria Eradication Programme

6006. SHRIMATI RANI CHITRALEKHA BHONSLE :

DR. SAROJA V. :

SHRI HARIN PATHAK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Bank has given aid for the Malaria Eradication Programme in the country;

(b) if so, the details thereof;